# Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		y of claims eived	Summary of admitted	claims	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	admitted	under verification		v
1	Secured financial creditors belonging to any class of creditors	1	18850938233	1	Nil	NIL	NIL	18850938233	1	Nil
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL		NIL	NIL	NIL	NIL	NIL	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL		NIL	NIL	NIL	NIL	NIL	4	NIL
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	NIL
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	6	NIL
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NL	NIL	NIL	NIL	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	9	NIL
	Total									

## Annexure-1

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZLtd Date of commencement of CIRP: 18th November, 2020; List of creditors as on: 09th December 2020

# List of secured financial creditors belonging to any class of creditors

Sl.	Name of	Identification	Details o	f claim			Details of cl	aim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	recei	ved							of	any mutual	of claim	of claim	any
			Date of	Amou	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	nt	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	,
			_	claime	admitted		security	guarantee	party?	CoC		off		on	,
				d			interest	_							,
01	SREI		02 <sup>nd</sup>	18,85,09,		Loan was		Mr Aditya	No	100%	0	0	0	18,85,09,3	Nil
	INFRAS		December	38,233.0		provided for	-	Jajodia						8,233.00	,
	TRUCTU		2020	0		project of the		provided personal							,
	RE					company at Gujarat		guarantee							,
	FINANC					,									,
	E LTD"														

## Annexure-2

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZLtd; Date of commencement of CIRP: 18th November, 2020; List of creditors as on: 09th December 2020

# List of unsecured financial creditors belonging to any class of creditors

		Identification		of claim		Detail	s of claim adn	nitted			Amount of		Amount of	
No.	creditor	No.	Date of	eived Amount	Amount	Nature of	Amount	Whether	% of voting	-	any mutual dues, that	claim not admitted	claim under verification	
			receipt	claimed	of claim admitted	claim	coveredby guarantee	related party?	share in CoC	Clum	may be set- off	admitted	Vermeution	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

 $Annexure-3 \\ Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18^{th} November, 2020List of creditors as on: 09^{th} December 2020$ 

#### List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.		Identification		of claim			Details of cl	aim admitte	ed		Amount	Amount of			Remarks, if
No.	creditor	No.	rece	eived						1	of	any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

#### Annexure – 4

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020

#### List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.		Identification		of claim		Deta	ils of claim a	dmitted		Amount of	J			Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
			•											
			•											

Annexure – 5
Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 09<sup>th</sup> December 2020

#### List of operational creditors (Workmen)

(Amount in₹)

SI		_	Identification		of claim		Details of	claim adn	nitted		Amount of	Amount of	Amount of	Remarks, if
No		of .	No.		eived		T :	1			any mutual	claim under	claim not	any
	representative,				Amount			Whether	0	claim	dues, that	verification	admitted	
	if any	man		receipt	claimed	claim	of	related	in CoC,if		may be			
						admitted	claim	party?	applicable		set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

#### Annexure – 6

Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18th November, 2020.; List of creditors as on: 09th December 2020

## **List of operational creditors (Employees)**

Sl. No.	Name of	_	Identification		of claim		Details of	claim adn	nitted		Amount of	Amount of	Amount of	Remarks, if
NO.	authorised representative, if any	of emplo yee	No.	Date of receipt	Amount claimed	claim	Amount of Nature Whether % of voting claim of related share in CoC, if			claim	any mutual dues, that may be set-	claim under verification	claim not admitted	any
						admitted	claim	party?	applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

 $Annexure-7 \\ Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 09<sup>th</sup> December 2020$ 

#### **List of operational creditors (Government dues)**

(Amount in₹)

Sl.		ls of Cla	imant	Details	of claim		]	Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No	,			rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
	NA	NA		NA	NIL	NIL		0	0	No	Nil	0	0	0	0	Nil

# Annexure – 8 Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 09<sup>th</sup> December 2020 List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details of c	laim admitted	1		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	eived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	ount Nature Amount Amount Whether % of voting					claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			-		admitted							that may			
							interest					be set-off			
01	NA	NA	NA	NIL	NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
02	NA		NA	NIL	NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

 $Annexure-9 \\ Name of the corporate debtor: Gujarat Hydrocarbon and Power SEZ Ltd; Date of commencement of CIRP: 18<sup>th</sup> November, 2020.; List of creditors as on: 09<sup>th</sup> December 2020$ 

## List of other creditors (Other than financial creditors and operational creditors)

	Name of creditor	Identification No.		of claim eived		Ι	Details of claim	admitted		Amount of	Amount of any mutual	Amount of claim not		Remarks, if any
			Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL